

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **13.12.2024** (FRIDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt. Ltd.	Mr. BSV Prakash Kumar	
2.	Comp App (AT) (CH) (Ins) No. 451/2024 Delay in re-filing IA No. 1233/2024	The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkottai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt. Ltd.	Mr. B Vijay	
3.	Comp App (AT) (CH) (Ins) No. 452/2024 Delay in re-filing IA No. 1234/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Represented by RP Birendra Kumar Agarwal & 2 Ors.	Mr. TK Bhaskar	
4.	Comp App (AT) (CH) (Ins) No. 414/2024 For Stay IA No. 1132/2024	VK Abdul Rahim Vs CA Jasin Jose & 2 Ors.	Mr. Babu Karukapadath	

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805130/02560/2023	Leo Meridian Employees Society Vs Union Bank of India & Anr.		

6.	9805130/02547/2023	Virani Capital Services Private Limited Vs Neelakanta Enterprises Private Limited & Anr.		
7.	9805118/02305/2023	New Link Overseas Finance Limited Vs G.Bharadwaj		
8.	9805111/01712/2023	Thavuthkhanpet Thanigai Mani Suspended Director of Avasarala Technologies Limited Vs Thyssenkrupp System Engineering GmbH & Anr.		
9.	9805130/02121/2023	Sata Narayana Vs The Union of India & Ors.		
10.	9805118/02300/2023	New Link Overseas Finance Limited Vs G.Bharadwaj		
11.	9805118/02309/2023	New Link Overseas Finance Limited Vs G.Narmada		
12.	9805130/02663/2023	M. Suresh Kumar Reddy Vs CA Kalpana G & Anr.		
13.	9805130/02696/2023	Anil Kohli RP, Gvk Gautami Power Limited Vs Krishna Lubricants		
14.	9805117/02505/2023	Dinesh Kumar Vs Jasin Jose & Anr.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No.665/2023 (Delay in re-filing) in CA (AT) (CH) (Ins) No. 204/2023 For Stay IA No.667/2023 Leave to file IA No.666/2023	P. Jayagovind Vs Bijoy Prabhakaran Pulipara, RP & 2 Ors	Mr. Dinesh R Shenoy	
16.	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No.439/2022	Kalyan Muppaneni Vs K Computers & Anr. WITH	Mr. Pawan Jhabakh	Mr.Y Suryanarayana-R1

17.	IA No.441/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.193/2022 For Stay IA No.442/2022	Kalyan Muppaneni Vs K Computers & Anr.	Mr. Pawan Jhabakh	Mr. Y Suryanarayana- R1
18.	Comp App (AT) (CH) No. 26/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
19.	Comp App (AT) (CH) No. 27/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
20.	IA No. 1202/2024 (For Substitution) in Comp App (AT) (CH) No. 28/2023 For Direction IA No. 1204/2024	Anika Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
21.	IA No. 1201/2024 (For Substitution) in Comp App (AT) (CH) No. 29/2023 For Direction IA No. 1203/2024	Vishnukant Gupta Vs Radha Ballabh Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
22.	Comp App (AT) (CH) No. 30/2023	Vishnukant Gupta Vs Sulochana Gupta WITH	Mr. PB Krishan	Mr. PJ Anil Kumar
23.	Comp App (AT) (CH) No. 31/2023	Vishnukant Gupta HUF Vs Sulochana Gupta	Mr. PB Krishan	Mr. PJ Anil Kumar
24.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G RP Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	Mr. Asad Hussain- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
25.	Comp App (AT) (CH) (Ins) No.166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar

26.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay WITH	Mr. Ankur Goel	Mr. VV Sivakumar
27.	Comp App AT) (CH) (Ins) No. 199/2024	Atlanti Spinning and Weaving Mills Ltd rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors. WITH	Mr. VV Sivakumar	Mr. Ankur Goel R1
28.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors	Mr. VV Sivakumar	
29.	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors	Mr. Agam H Maloo	King & Partridge- R1 Ms. Prapti Mehta- R2
30.	Comp App (AT) (CH) No. 29/2024 For Stay IA No. 516/2024 For Direction IA No. 1008/2024	Sheela Gupta & 2 Ors. Vs Krishna Metal Industries Pvt. Ltd. & 7 Ors WITH	Mr.Y Suryanarayana	Mr. Madhan Babu R2- R5
31.	Comp App (AT) (CH) No. 128/2022 Urgent Listing IA No. 1101/2022 For Directions IA No. 957 & 1000/2023 To Adv. Hg. IA No.1420/2023	Bhagyanagar Boards & Chemicals Pvt Ltd & 4 Ors. Vs Vijay Kumar Goyal & 2 Ors.	Mr.Y Suryanarayana	Mr. R Parthasarathy - R1-R3
32.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G. Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Mr. Chandramouli Prabhakar For Caveator
33.	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization, Royapettah Vs CA S. Prabhu Liquidator of Abra Motors Pvt Ltd. WITH	Mr. MS Viswanathan	Ms. M Pavithra

34.	Comp App (AT) (CH) (Ins) No. 181/2024 For Exemption IA No.493/2024 For Stay IA No.492/2024	Employees Provident Fund Organization, Royapettah Vs CA S Prabhu Liquidator of Abra Motors Pvt. Ltd	Mr. MS Viswanathan	Ms. M Pavithra
35.	Comp App (AT) (CH) (Ins) No. 272/2024 For Exemption IA No. 729/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr. WITH	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
36.	Comp App (AT) (CH) (Ins) No. 273/2024	Vipin Kumar Sharma Vs Ahsan Ahmad, IRP of SDU Travels Pvt. Ltd. & Anr.	Mr. Kirit S Javali	Mr. Ahsan Ahmad, RP
37.	Comp App (AT) (CH) (Ins) No. 340/2024 For Exemption IA No, 924/2024 For Stay IA No. 925/2024 For Direction IA No. 926/2024	T. Jayamohan Vs State Bank of India, SAMB WITH	Mr. DO Kaviyanathan	Mr. R Sugumaran
38.	Comp App (AT) (CH) (Ins) No. 341/2024 For Direction IA No. 927/2024 For Stay IA No. 928/2024 For Exemption IA No. 929/2024	T. Jayananth Vs State Bank of India, SAMB	Mr. DO Kaviyanathan	Mr. R Sugumaran
39.	Comp App (AT) (CH) (Ins) No. 330/2024 For Stay IA No. 897/2024	State Bank of India, SAM Branch, Hyderabad Vs CS Dr. Ahalada Rao Vummenthala, Liquidator of Kadevi Industries Ltd. & Anr. WITH	Mr. Pranava Charan	Mr. Bendi Raviteja R1 Mr. VV Sivakumar R2
40.	Comp App (AT) (CH) (Ins) No. 390/2024	CS Dr. Ahalada Rao Vummenthala, Liquidator in Kadevi Industries Ltd. Vs State Bank of India, SAM Branch, Hyderabad & Anr.	Mr. Bendi Raviteja	Mr. VV Sivakumar- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
41.	TA (AT) No.51/2021 (Comp App (AT) No. 102/2019 For Stay IA No. 1425/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. Anando Mukherje	Mr. Rahul Unnikrishnan- R2b, R2c Mr. Yogesh K. Jagia R1, R2a, R2d, R5-R10
42.	TA (AT) No.52/2021 (Comp App (AT) No. 137/2019 For Stay IA No. 1767/2019)	M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh K Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev	Mr. Anando Mukherjee
43.	TA No. 168/2021 (Comp App (AT) (Ins) No. 145/2020)	Vision Millennium Exports Pvt. Ltd. Vs Edelweiss Rural & Corporate Services Ltd.	Mr. Pranay Sohini	Mr.VV Sivakumar
44.	TA (AT) No. 282/2021 (CA (AT) No. 82/2020 For Stay IA No. 1344/2020 For Exemption IA No. 1345/2020)	Baby Mathew & Anr. Vs Mr Jacob Thoomkuzhy & 9 Ors. WITH	M/s UKCA & Partners	Dr. KS Ravichandran- R5- R10
45.	TA (AT) No. 284/2021 (CA (AT) No. 98/2020 For Stay IA No. 1592/2020 For Exemption IA No. 1593/2020)	Biju George & 12 Ors. Vs Jeevan Telecasting Corporation Ltd. & 5 Ors	Dr. KS Ravichandran Ms. S Manjula Devi	M/s UKCA & Partners- R1, R6 Mr. Menon- R2-R5
46.	TA No. 126/2021 (Comp App (AT) No. 05/2021)	Chandrasekaran Ananthanarayanan Vs Registrar of Companies, Chennai	Mr. RL Sinha	Mr. Avinash Krishnan Ravi
47.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Sudershan Kumar Manchanda & 2 Ors. Vs SM Kannappa Automobiles Pvt. Ltd. & 5 Ors	Mr. Anirudh Krishnan	Mr. Smaran Shetty R1, R2, R4, R6 Mr. Pradeep Nayak R5
48.	Comp App (AT) (CH) No. 39/2021	Union of India Vs Megacity (Bangalore) Developers and Builders Ltd. & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2 Mr. Joseph Pookkat Mr. T Ravichandran
49.	Comp App (AT) (CH) No. 40/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr. WITH	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2

50.	Comp App (AT) (CH) No. 41/2021	Union of India Vs Megacity Bangalore Developers and Builders Ltd. & Anr.	Mr. Avinash Krishnan Ravi	Mr. Prahalad K Bhat R2
51.	Comp App (AT) (CH) No.41/2022 For Stay IA No. 529/2022	V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors. WITH	Mr. GVL Murthy Mr. J Teja Verma	Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa R9 Mr. DVAS Ravi Prasad- R10
52.	Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022	MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors	Mr. SV Pravin Rathinam	Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10
53.	Comp App (AT) (CH) No. 58/2022 For Urgent Hearing IA No. 655/2022 For Stay IA No. 654/2022	SP Arunkumar & Anr. Vs Mira Alloy Steels Pvt Ltd. & Anr	Mr. R Vidhya Shankar	Mr. Roshan Atiq M R2
54.	Comp App (AT) (CH) No. 88/2022 For Stay IA No 760/2022	Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. P Giridharan R3, R5
55.	Comp App (AT) (CH) No. 106/2022	PM Johny Vs KJ Paul & 3 Ors	Mr. Sriram Venkatavaradan	Dr. KS Ravichandran R1- R3
56.	Comp App (AT) (CH) No. 115/2022 For Stay IA No.1057/2022	T. Yashwanth & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors. WITH	Mr. NP Vijaykumar	M/s Ramani & Shankar- R2- R4 Mr. Ramasamy Meyyappan-R5 R6 R8
57.	Comp App (AT) (CH) No. 60/2023	A Deivanai & 2 Ors. Vs Arunkarthik Textiles Pvt. Ltd. & 7 Ors	Mr. Ramaswamy Meyyappan	M/s Ramani & Shankar
58.	Comp App (AT) (CH) (Ins) No.175/2022 For Stay IA No.400/2022	Pranit Joshi, Regional Provident Fund Commissioner II, EPFO, Chennai Vs PRC International Hotels Pvt. Ltd. & Anr.	Mr. PK Paneer Selvam	Ms. MS Elamathi-R1 Mr. AK Vijay Maghesh- R2

59.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
60.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
61.	Comp App (AT) (CH) (Ins) No. 65/2023 For Stay IA No. 239/2023	IFCI Ltd. Vs IVRCL Indore Gujarat Tollways Ltd.	Mr. B Giridhar	Mr. Thriyambak J Kannan

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in